

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person, that as mentioned in Part – IV and Note -II (ii) of the Notice dated 27th November, 2020 of the Registrar (Judicial-I), High Court Appellate Side, Bombay, the Cause List of the final hearing matters of Tax Appeals listed before the Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri D. S. Naidu** is as per the Annexure 'C'. The list of total pending Tax Appeals (ready matters) is as per Annexure 'D'.

Note - 1	This being Special Division Bench for hearing the Tax Appeals, the Cause List (Annexure 'C') is circulated well in advance and requests for adjournment, will not be ordinarily entertained.
Note -2	In case any Advocate/s or Party - in person, whose matter is in annexure 'D' but not in Cause List Annexure 'C', may send a Praecipe two days in advance on the email id : reghighgoadb@gmail.com along with an acknowledgment of service of Praecipe to the other side.

By order

High Court of Bombay at Goa, Panaji	(Kiran A. Bagi)
Date : 05-12-2020	Registrar Judicial

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.
 LIST OF THE CASES SET DOWN FOR FINAL HEARING
BEFORE THE HON'BLE SHRI JUSTICE M. S. SONAK AND THE HON'BLE SHRI JUSTICE DAMA SESHADRI NAIDU IN THE COURT NO. 1
ON 07/01/2021 & 08/01/2021 AT 10:30 A.M.

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
<u>FOR FINAL HEARING</u>						
201	TXA/42/2016	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT	ADMITTED ON 15/11/2016 - SERVICE IS COMPLETE -
202	TXA/43/2016		THE PR.COMMISSIONER OF INCOME TAX.	SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADMITTED ON 04/10/2016 -
203	TXA/62/2016	ADV. SUSAN LINHARES FOR APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 14/06/2017 - SERVICE IS COMPLETE -
204	TXA/67/2016	ADV. SUSAN LINHARES FOR THE APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 18/10/2016 - SERVICE IS COMPLETE -
205	TXA/5/2017	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
	WITH TXA/12/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
	WITH TXA/13/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
206	TXA/14/2017	ADV. SUSAN LINHARES	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. SAGAR B. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT	ADMITTED ON 26/02/2018 - SERVICE IS COMPLETE -
	WITH TXA/2/2018	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	THE QUEPEM URBAN CO-OPERATIVE CREDIT SOCIETY LTD.,	ADV. CHYTHANYA K.K. FOR RESPONDENT ADV. AJIT V. GHATIKAR FOR RESPONDENT ADV. SHARATH S FOR RESPONDENT ADV. TATA KRISHNA FOR RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT	ADMITTED ON 26/02/2018 - SERVICE IS COMPLETE -
	WITH TXA/9/2018	ADV. AMIRA ABDUL RAZAQ FOR THE APPELLANT	THE PR.COMMISSIONER OF INCOME TAX, PANAJI.,	VPK URBAN CO-OP CREDIT SOCIETY LTD.,	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT ADV. M.D. NAIK FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT	ADMITTED ON 05/04/2018 - SERVICE IS COMPLETE -
	WITH TXA/23/2018	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,		ADMITTED ON 11/04/2018 - SERVICE IS COMPLETE -
	WITH TXA/26/2018	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,		ADMITTED ON 03/05/2018 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
207	TXA/15/2017	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ALCON DEVELOPERS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT ADV. V.KORGAONKAR FOR RESPONDENT ADV. JOCELYN MARIA GODINHO FOR RESPONDENT	ADMITTED ON 27/09/2017 - SERVICE IS COMPLETE
208	TXA/19/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	ADMIT - SERVICE IS COMPLETE -
209	TXA/20/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	ADMIT
210	TXA/21/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
211	TXA/22/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
212	TXA/23/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
213	TXA/24/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
214	TXA/25/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
215	TXA/26/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
216	TXA/27/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
217	TXA/28/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
218	TXA/29/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
219	TXA/30/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
220	TXA/31/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
221	TXA/32/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
222	TXA/33/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
223	TXA/34/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
224	TXA/35/2017	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
225	TXA/36/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMIT
226	TXA/37/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
227	TXA/38/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
228	TXA/39/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
229	TXA/40/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	ADMITTED ON 15/06/2017 - SERVICE IS COMPLETE -
230	TXA/41/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	VANDA AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,		

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

Causelists generated by NIC-GHC on 05-12-2020 11:45:49 (2)

ANNEXURE D

ANNEXURE 'D'

LIST OF FINAL HEARING READY MATTERS OF TAX APPEALS

Sr. No.	Case No.	PETITIONER	PETITIONER ADVOCATE	RESPONDENT	RESPONDENT ADVOCATE	REMARKS
1	TXA/51/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE DEPUTY COMMISSIONER OF INCOME -TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	ORDER DTD.26.10.2020 REFERRED TO
2	TXA/57/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	FULL BENCH. EXCEPT SR.NO.1 & 2
3	TXA/30/2014	COMMISSIONER OF INCOME TAX		SHREE BHAVANI MINERALS	ADV. S. M. SINGBAL FOR RESPONDENT	ORDER DTD.28.10.2020 DTD.04.11.2020 DTD.01.12.2020
4	TXA/42/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT	
5	TXA/43/2016	THE PR.COMMISSIONER OF INCOME TAX.		SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	

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6	TXA/62/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	ADV. SUSAN LINHARES FOR APPELLANT	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	
7	TXA/67/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES FOR THE APPELLANT	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	
8	TXA/5/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	
9	TXA/12/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	
10	TXA/13/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	
11	TXA/14/2017	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. S. R. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT ADV. SAGAR B. RIVANKAR FOR RESPONDENT	

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12	TXA/15/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ALCON DEVELOPERS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT ADV. JOCELYN MARIA GODINHO FOR RESPONDENT ADV. V.KORGAONKAR FOR RESPONDENT	
13	TXA/19/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	
14	TXA/20/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	
15	TXA/21/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

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16	TXA/22/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
17	TXA/23/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
18	TXA/24/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
19	TXA/25/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

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20	TXA/26/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
21	TXA/27/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
22	TXA/28/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
23	TXA/29/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

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24	TXA/30/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
25	TXA/31/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
26	TXA/32/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
27	TXA/33/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

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28	TXA/34/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
29	TXA/35/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
30	TXA/36/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
31	TXA/37/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	
32	TXA/38/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

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33	TXA/39/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
34	TXA/40/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
35	TXA/41/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,		
36	TXA/42/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	
37	TXA/47/2017	RUKMINIRAMA STEEL ROLLINGS PVT. LTD., THR. ITS DIRECTOR, BHUPAL RAGHAVENDRA.,	ADV. VINOJ K. DANIEL	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 MARGAO.,	ADV. SUSAN LINHARES FOR THE RESPONDENT	

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38	TXA/51/2017	DATTAPRASAD KAMAT THR. POA SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE .,		
39	TXA/52/2017	DEPARTMENT OF TOURISM, GOVT. OF GOA.,	ADV. PRADOSH P. DANGUI	INCOME TAX OFFICER (TDS), WARD-1, PANAJI.,	ADV. Y.V. RAVIRAJ FOR RESPONDENT	
40	TXA/53/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
41	TXA/54/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX- CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
42	TXA/55/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
43	TXA/56/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI	ADV. SUSAN LINHARES FOR RESPONDENT	

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44	TXA/58/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
45	TXA/59/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
46	TXA/60/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
47	TXA/63/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	

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48	TXA/64/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
49	TXA/65/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
50	TXA/66/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
51	TXA/67/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
52	TXA/68/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	

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53	TXA/69/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
54	TXA/70/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE.,	ADV. SUSAN LINHARES FOR RESPONDENT	
55	TXA/75/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ELEGANCE PROPERTIES PVT. LTD.,	ADV. MANOJ P. KARKERA FOR RESPONDENT	
56	TXA/76/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	
57	TXA/77/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	

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58	TXA/78/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
59	TXA/79/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
60	TXA/80/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
61	TXA/81/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		

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62	TXA/82/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
63	TXA/83/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
64	TXA/84/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
65	TXA/85/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
66	TXA/86/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		

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67	TXA/87/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
68	TXA/88/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
69	TXA/89/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,		
70	TXA/106/2017	THE PR. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ	V.M. SALGAONKAR CORPORATION PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT	

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71	TXA/119/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS	
72	TXA/120/2017	KAMAT CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS	
73	TXA/121/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS	

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74	TXA/122/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS	
75	TXA/123/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, MR. UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS	
76	TXA/130/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD.,	ADV. PRASHIL AROLKAR FOR RESPONDENT	
77	TXA/132/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	DEENDAYAL NAGAR SAHAKARI PATHSAUNSTHA MARYADIT.,	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ASMITA NAKUL TIRODKAR FOR RESPONDENT ADV. RAJAN REJITHA FOR RESPONDENT	

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78	TXA/146/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	
79	TXA/148/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	
80	TXA/149/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	
81	TXA/2/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE QUEPEM URBAN CO- OPERATIVE CREDIT SOCIETY LTD.,	ADV. CHYTHANYA K.K. FOR RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT ADV. TATA KRISHNA FOR RESPONDENT ADV. SHARATH S FOR RESPONDENT ADV. AJIT V. GHATIKAR FOR RESPONDENT	

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82	TXA/9/2018	THE PR.COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ FOR THE APPELLANT	VPK URBAN CO-OP CREDIT SOCIETY LTD.,	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. M.D. NAIK FOR RESPONDENT
83	TXA/23/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
84	TXA/26/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
85	TXA/42/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT

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86	TXA/43/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT
87	TXA/59/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	RAMACANTA VELINGKAR MINERALS.,	ADV. S.M. SINGBAL FOR RESPONDENT
88	TXA/62/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD., (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT
89	TXA/64/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMELY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT

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90	TXA/73/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT	
91	TXA/3/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD., (EARLIER KNOWN AS V. S. DEMPO HOLDINGS (P) LTD.),		
92	TXA/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,		
93	TXA/20/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,		

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94	TXA/22/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	ATLANTIS ENTERTAINMENTS.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT	
95	TXA/23/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. MAFIDA SHAIKH FOR RESPONDENT ADV. SOWMYA KOKARE FOR RESPONDENT	

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96	TXA/25/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	GOA COASTAL RESORTS AND RECREATION PVT. LTD.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S. CANDOLKAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT	
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Place: Panaji

Date:05/12/2020

SD/-
REGISTRAR
(JUDICIAL)

HIGH COURT OF BOMBAY AT GOA